

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 02-11-2023 AT 10.30 A.M. THROUGH VIDEO CONFERENCING:

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

IN THE MATTER OF : Shriram Land Development Pvt Ltd

PETITION NUMBER : IBA/863/2019

**APPLICATION NUMBER: a) IA(IBC)/1238(CHE)2023 in
IA/1331/IB/2020
b) IA/1331/IB/2020**

COMMON ORDER

Representing Counsel Mr.Naveen Kumar appears on behalf of the Counsel on record Mr.K.Moorthy for the Applicant.

Representing Counsel submits that the Senior Counsel is held up in another proceedings, seeks adjournment.

List the applications on **21.11.2023** for further hearing.


**RAVICHANDRAN RAMASAMY
MEMBER (TECHNICAL)**

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**JYOTI KUMAR TRIPATHI
MEMBER (JUDICIAL)**